

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 1619**  
TO BE ANSWERED ON THE 3rd August 2026

**REPRESENTATIONS TO ICAO FOR VT MARK TO AN ALTERNATE  
SERIES**

1619. SMT SAGARIKA GHOSE

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has, made any proposal or representation to the International Civil Aviation Organization (ICAO) seeking a change in India's aircraft nationality mark "VT" to an alternative series and since the year 2021, if so, the year-wise details thereof, including the dates of such proposals and the action taken;

(b) the details of all communications exchanged between Government of India and ICAO in this regard, including the outcome of each proposal; and

(c) whether any of the proposals were rejected, kept under consideration or closed by ICAO and if so, the reasons therefor?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): Annex 7 to the Chicago Convention on Aircraft Nationality Marks and Registration provides the Standards & Recommended Practices (SARPs) for the display of appropriate aircraft nationality marks, common marks and registration marks.

India has been allotted nationality registration mark VT in accordance with the provisions of Annex 7 of the Chicago Convention and thus, every Indian aircraft registration mark contains the letters VT.

Matter is under deliberation and is being pursued with Department of Telecommunications.

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